

Nature of case-A.B.A  
Filing no.-8151/2020

Md. Sahim @ Md. Rahim Vs. The State of Jharkhand.  
Advocate Name- S.P Roy

**DEFECTS:-**

- 9(i) Name of Ld. Judge may be stated at presentation form.
- (ii) Duly certified type copy of page 9,10,12,15 may be filed.